NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 566 /(MAH)/2017

CORAM:	Present:	SHRI B.S.V	7. PRAKASH KUMAR MEMBER (J)	
		SHRI V	NALLASENAPATHY MEMBER (T)	
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017				
NAME OF THE PARTIES: M/s.	AmBUJA	CEMENTS V/s.	LTD.	
MIS.	BLUE STAF	2 BUILDING	MATERIALS PUT.	17
SECTION OF THE COMPANIE Companies Act 1956/2013/I &	(4.17) (1.17) (1.17) (1.17) (1.17) (1.17)	12 BP	OF THE	

DESIGNATION

Order

TCP 566/I&BP/NCLT/MB/MAH/2017

None present. List this matter on 28.7.2017

Sd/-

V. NALLASENAPATHY

Member (Technical)

S. No.

NAME

Sd/-

SIGNATURE

B.S.V. PRÄKASH KUMAR

Member (Judicial) .